

राजेश्वरी
राजेश्वरी
12/2/26

Declaration of Assets and Liabilities

Year-2025-26

I RAJEEV RANJAN-III son/daughter/wife of LATE-RAMAKANT BHAGAT aged 49 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant- 2	Dependant-3
			Smt. Tannu Bharti	Priyam Raj	Yug Anand	
(i)	Cash	Rs. 15290/-	Rs. 48,500/-	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-Rs-23694/- Rs. 4000/- UBI, Rs37933/- Sectt.Co- Operative Bank	Rs. 5,000/- SBI Rs. 3,18000/- UBI	NIL	NIL	
(iii)	Bonds, Debentures and shares in Companies	Rs. 12000/-ICICI-Pru Deposit(SIP) shares-Rs.235995/-	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. Policy No.- 515649211 (Premium-7079/Year) ICICI PRU LIFE Policy No.-13049162 (Premium-25,000/Year) NPS-110141953240 Rs.-19,0000/- P.O-KVP-50000/- PO.SAVING-AC-RS 10652/-	L.I.C. Policy No.- 528377397 (Premium-5,507/Year) L.I.C. Policy No.- 519566015 (Premium-4,413/Year) P.O-MIS-200000/- MSSC-105000/-	ICICI PRU LIFE Policy No.- K3069436 (Premium- 99999/Year)	L.I.C. Policy No.- 596369222 (Premium- 8,518/Year)	
(v)	Motor Vehicles (details of make, etc.)	Hero-Splendor Plus BR-01EM-0446	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold- 15 gm Silver- 50gm (Value Approx- 120,000/-)	Gold 80 gm Silver- 170gm (Value Approx-8 Lac)	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	Furniture,TV, Mobile etc.	NIL	NIL	NIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Rajeev Ranjan.

48
3289
12/2/26

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NEURA(Patna) khata No.-115, Plot No.-221 2041 Sqft. Value-10 Lac (Approx)	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Danapur Nizamath Thana No-35, Plot No.-15P, Khata No.-54, 1255 Sqft. Value-40 Lac (Approx)	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12/02/2026
(a)	(i) Loans from Banks	PNB, RANCHI	4600000/-
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Rajeev Ranjan.

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income-Tax Return filed upto Assessment Year-2025-26 AOQPR5611C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	Rs.1186/-	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1279

Gender :-

M (M/F)

Date of Birth :-

3 0 1 2 1 9 7 7 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY. SECRETARIAT

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

Bhagalpur (Bihar)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Rajeev Ranjan

Name of Employee: **Rajeev Ranjan-III**

Place: **PATNA**

Designation: SECTION OFFICER

Date: **12/02/2026**

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.